

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.13 – IA/738(AHM)2024
In
CP(IB) 320 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India Limited
V/s
Kaneria Granito Limited

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Karan Sanghani, Advocate
For the Respondent :

ORDER

IA/738/(AHM)2024

This is an application filed by the applicant under Section 35 (1) (n) of the Insolvency & Bankruptcy Code, 2016 read with Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 to place on record the Final Progress report for the period 01.01.2024 to 19.04.2024. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/738/(AHM)2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)